

Government upon which the Public Accounts Committee of the local legislature has reported; and

(c) whether the action taken by the PEPSU Government on the report of the local Public Accounts Committee referred to in part (b) above has been published?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) The Comptroller and Auditor General of India became responsible for the preparation of the Finance Accounts and Appropriation Accounts of the PEPSU Government and the connected Audit Reports only from the year 1950-51. Both the Appropriation Accounts and the Finance Accounts for that year are under preparation and will be ready shortly.

(b) and (c). Do not arise.

CENTRAL ASSISTANCE FOR STATES

146. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to refer to paragraph 11, Chapter III. of the People's Edition of the First Five Year Plan (page 31), and state:

(a) whether "Central Assistance" of Rs. 197 crores to States during the Plan period relates to grants or loans;

(b) what "Assistance" has so far been given to States in the first two years of the Plan; end

(c) if "Central Assistance" includes loans, whether any loans were given to States for use on (i) non-planning objects, or (ii) for planning expenditure which are not technically productive?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH) : (a) It relates to both loans and grants.

(b) According to the available estimates, the assistance given for schemes in the States sector of the Plan up to the end of 1952-53 is of the order of Rs. 71 crores. This does not include assistance given for certain specific programmes in the Central sector of the Plan such as Rehabilitation, In-

dustrial Housing, Community Projects, Social and Basic Education, etc, which are not covered by the allocations of Rs. 197 crores in question.

(c) Some loans were given for purposes not covered by the Plan, but the amount involved, in relation to the total loans given, was small. Loans have generally been given only for schemes included in the Plan and as far as possible for productive schemes.

SOCIAL EDUCATION SCHEME

147. PANDIT S. DUBE: Will the Minister for EDUCATION be pleased to state the names of the States in which schemes of social education have been started since 1947 and what is the expenditure annually incurred by each State?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : The names of States in which schemes of social education have been started since 1947 are included in the statement laid on the Table of the House. [See Appendix IV, Annexure No. 210]. In some of these States, the schemes had been initiated earlier.

MERGER OF THE KULU VALLEY WITH HIMACHAL PRADESH

148. SHRI S. MAHANTY: Will the Minister for STATES be pleased to state:

(a) whether it is a fact that there is a mass agitation for the merger of the Kulu Valley with Himachal Pradesh; and

(b) if the answer to part (a) above be in the affirmative, what steps Government have taken or propose to take in the matter?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU) : (a) Government have received some representations for the merger of the Kulu Valley with Himachal Pradesh.

(b) Any territorial changes affecting States in Part A or B of the First Schedule to the Constitution will have to be